

NAME OF CORPOATE DEBTOR : M/S BAREILLY HIGHWAYS PROJECT LIMITED

DATE OF COMMENCEMENT OF CIRP : 23RD SEPTEMBER, 2024

LIST OF CREDITORS AS ON : 2ND SEPTEMBER, 2026

LIST OF SECURED FINANCIAL CREDITORS (OTHER THEN FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS)

(AMOUNT IN Rs)

S.NO	NAME OF CREDITOR	DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED						AMOUNT OF CONTINGENT CLAIM Rs.	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF	AMOUNT OF CLAIM NOT ADMITTED	AMOUNT OF CLAIM UNDER VERIFICATION	REMARKS, IF ANY
		DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY?	VOTING PERCENTAGE					
1	NATIONAL ASSET RECONSTRUCTION COMPNAY LIMITED (Acting in its capacity as Trustee of NARCL Trust-0022 through its Power of Attorney holder, India Debt Resolution Company Limited)	08.04.2025	44,97,90,79,712	44,97,80,94,074	SECURED FINANCIAL CREDITOR (ASSIGNEE)	YES	NO	NO	100.00%	-	-	9,85,638	-	The claim is provisionally admitted for Rs. 4497,80,94,074/- after adjusting excess interest amount for a sum of Rs. 9,85,638/-.
TOTAL			44,97,90,79,712	44,97,80,94,074					100.00%	-	-	9,85,638	-	

Sandeep Goel

 Digitally signed by Sandeep Goel
Date: 2026.09.02 12:41:46 +05'30'

CMA Sandeep Goel
Resolution Professional
M/s Bareilly Highways Project Limited (Under CIRP)

Date: 2nd September, 2026
Place: New Delhi